

1	2	3
11.	Saharsa	184
12.	Gaya	565
13.	Munger	170
14.	Darbhanga	1099
15.	Ranchi	579
16.	Dhanbad	542
17.	Jamshedpur	936
18.	Patna	2352
Total		12707

[English]

#### **Brahmaputra Board**

2719. SHRI SAMAR CHOWDHURY : Will the PRIME MINISTER be pleased to state:

(a) the details survey and investigations conducted by the Brahmaputra Board under the Master Plan prepared by the board for scientific water management in the valley;

(b) the details of State in the region covered under the plan; and

(c) the details of measures taken/to be taken by the Government to mobilise the resources for the implementation of the plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) Brahmaputra Board has conducted survey and investigations for preparation of Master Plans aimed at integrated development of the Water Resources in the Brahmaputra and Barak Valleys for flood moderation, removal of drainage congestion, prevention of erosion, hydro-power generation and navigation.

(b) The Master Plans cover fully the states of Assam, Arunachal Pradesh and Meghalaya. It covers partly the states of Tripura, Mizoram, Manipur and Nagaland which are within the jurisdiction of Bramaputra and Barak basins.

(c) The measures for water management and flood control in the North-Eastern States covered in the Master Plans are planned, investigated and implemented by the concerned State Governments from the funds allocated under State flood Control Sector by the Planning Commission. The Master Plans have been sent to the North Eastern States for implementation.

#### **Dry and Green Fodder**

2720. SHRI RUPCHAND MURMU : Will the PRIME MINISTER be pleased to state;

(a) the availability of dry and green fodder for milch animals in the country;

(b) the steps taken by the Government to narrow the demand-supply gap; and

(c) the daily calorie required for a milch animal and the supply of the same?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) The availability of dry and green fodder for milch animals is not estimated separately. However, availability of dry and green fodder in the country for entire animals was 398.68 and 573.50 million tonnes against the requirement of 583.62 and 744.73 million tonnes respectively as estimated by the Policy Advisory Group of Ministry of Environment and Forests (1993).

(b) The steps taken to narrow the demand and supply gap of fodder are as under :—

(i) Scheme of Central Feed and Fodder Development Organisation comprising three components viz., (1) Regional Stations for Forage Production and Demonstration, (2) Central Fodder Seed Production Farm and (3) Central Minikit Testing Programme for fodder crops.

(ii) Assistance to States for feed and fodder development under a Centrally Sponsored Scheme comprising seven components given

as under:

- (1) Strengthening fodder seed production farm (75 : 25)
- (2) Establishment of fodder bank (75 : 25)
- (3) Seed Production through registered grower (25 : 75)
- (4) Establishment of Silvipasture system (100%)
- (5) Grassland development including grass reserves (100%)
- (6) Sample survey for area, requirement and production of fodder crops (100%)
- (7) Enrichment of straws and cellulosic Wastes (100%)

The main objectives of the Schemes are :—

- (i) Production and propagation of certified seeds of high yielding varieties of fodder crops and pasture grasses/legumes.
- (ii) Organisation of field demonstrations on high yielding varieties of fodder crops and improved agronomic package of practices.
- (iii) Strengthening of fodder seed farms in the States.

(c) The daily calorie requirement of a milch cow/ buffalo of 500 kgs. body weight is 16.21 kilo calorie for maintenance and 1.62 kilo calorie for production of each litre of milk. The supply of digestible energy is about 61.3%.

#### **Local Call Facility**

2721. SHRI MAHBOOB ZAHEDI : Will the MINISTER OF COMMUNICATIONS be pleased to state:

- (a) whether Government propose to provide direct local call facility between Durgapur and Asansol;
- (b) if so, the details thereof and the steps taken by the Government in this regard; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):  
(a) to (c) As per policy, Director local call facility at 180

sec. pulse rate (i.e. inter dialling without STD code) has already been provided between Asansol and Durgapur.

*[Translation]*

#### **Setting up of AIR Stations in Bihar**

2722. SHRI DHIRENDRA AGARWAL : Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government propose to set up AIR Station in some more districts of Bihar;
- (b) if so, whether any survey for the purpose has been conducted in this regard; and
- (c) if so, the details thereof and the time by which the work is likely to be commenced?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MUKHTAR NAQVI) : (a) No, Sir,

(b) and (c) Does not arise.

*[English]*

#### **Amendment of Seed Act**

2723. SHRI K.P. NAIDU : Will the PRIME MINISTER be pleased to state:

- (a) whether a Committee by Shri M.V. Rao, former Director General, ICAR has submitted a report for amending the Seed Act;
- (b) if so, the details of the important recommendations made therein;
- (c) the response of the Union Government in this regard; and
- (d) the time by which the Seed Act likely to be amended?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Dr. M.V. Rao, former Director General, ICAR has submitted a report of the Seed Policy Review Group in April, 1997. The group was required to examine the changes required in the Seed Policy, 1988 in the context of changing environment and to suggest measures for promotion and development of seed sector in the country. The group made some important recommendations relating to the